

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO.†\*26**

**TO BE ANSWERED ON THE 1<sup>ST</sup> DECEMBER, 2015/AGRAHAYANA 10,1937 (SAKA)**

**SPECIAL TASK FORCE IN EXTREMIST AREAS**

**†\*26. DR. VIRENDRA KUMAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the existing mechanism to tackle the menace of extremism/terrorism on war footing by Central Armed Police Forces and State Police;**

**(b) whether the Government proposes to set up separate task force in the extremist/terrorist and naxal affected States;**

**(c) if so, the time by which the said task force is likely to be set up and if not, the reasons therefor; and**

**(d) whether the Government proposes to equip the police force of the affected States with modern weapons and provide essential technical training to deal with extremists/terrorists and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO.†\*26  
FOR 01.12.2015**

**(a) to (d): As per the VII Schedule to the Constitution of India, Police and Public order are state subjects. Hence the primary responsibility of dealing with extremism and terrorism lies with the state governments. However, it is the belief of the central government that it is also a shared responsibility of the Centre. Accordingly, the central government has deployed large number of Central Armed Police Forces (CAPFs) in critical theatres like the Left Wing Extremism (LWE) affected areas, the North Eastern States and Jammu & Kashmir to deal with terrorism and extremism. Further, the central government has also raised Special Forces like the NSG and the Cobra to deal with specific challenges related to internal security.**

**Similarly, the LWE affected states and states affected by terrorism have also raised special forces like the 'Greyhounds', 'Octopus' etc. to deal with extremism and terrorism. Many state governments have utilized funds allocated under central schemes like the Modernisation of Police Force (MPF), Scheme for Special Infrastructure in LWE affected States (SIS) etc. to raise and equip such forces. Such specialized forces are already functional in states affected by extremism and terrorism. However, the onus also remains on the state governments to constantly upgrade their capabilities and keep them in a state of readiness to meet any eventuality.**

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